

GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT

NOTIFICATION

Dated Shillong, the 29th March, 2019

NO. LJ (B) 17/2019/111 - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoints with immediate effect the following Non-MCS Officers as Executive Magistrates and further under sub-section (2) thereof, as Static Surveillance Team, Flying Squad in connection with the forthcoming General Election to the Lok Sabha – 2019 for a period up to the end of the Election process.

SL. NO.	Names of Officers and Designation	Jurisdiction of the conferment of the power of Executive Magistrate	To be placed with District/Sub-Division
1.	Mahendra Roopchandani, Manager, SBI AO, Shillong.	East Khasi Hills, Shillong.	Deputy Commissioner, East Khasi Hills.
2.	S Khupsuan Thang, Branch Manager, Corporation Bank, PB, Shillong.	-do-	-do-
3.	Jarbom Pegu, Officer, Bank of Baroda, Mawdiangdiang Br.	-do-	-do-
4.	S.T. James, Dy Manager, State Bank of India, AO Shillong.	-do-	-do-
5.	Piyush Ranjan Kumar, Manager, State Bank of India, AO. Shillong.	-do-	-do-


(E.M. Donn),

Joint Secretary to the Govt. of Meghalaya,
Law (B) Department.

Dated Shillong, the 29th March, 2019

MEMO.NO. LJ (B) 17/2019/111 -A,
Copy to:-

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Chief Electoral Officer, Meghalaya.
3. The Additional Deputy Commissioner (Election), office of the Deputy Commissioner, East Khasi Hills, Shillong with reference to letter No. SHEL.V/MP/2019/33/PT/21, Dt. 28.3.19.
4. Personnel A.R (A) Department.
5. Election Department.
6. Data Entry Operator, Law (A) Deptt. for uploading in the Meghalaya web site.
7. Director of Information and Public Relation, Meghalaya, Shillong

By Order etc.,


Joint Secretary to the Govt. of Meghalaya
Law (B) Department.

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